## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 107/15	TP 138/17	Hearing	391 / 394	Richmond Consultancy Services Pvt. Ltd.,

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

25.1) V. RAJINI

99800 59599

2) prema Halti

PETITIONER

Roc

daylin .

Counsel for petitioners is absent. Smt. Prema Hatti, Standing counsel appearing for ROC is present. None appeared for OL office. Counsel for petitioner further filed affidavit along with certificate of the Chartered Accountant regarding accounting treatment of the Scheme.

List it for hearing on 19.07.2017.

MEMBER (J)

MEMBER (T)